

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 125

IA No. 992/23

in

C.P. (IB) No. 262/Chd/Hry/2019
(Dismissed on 01.02.2023)

IN THE MATTER OF:

Shiv Shakti Commission Agents

...Petitioner

Vs.

Star Rice Industries Pvt. Ltd.

...Respondent

Under Section: 9, 60(5), IBC 2016

Due to paucity of time, the matter could not be taken up today,
hence the matter is adjourned to 06.06.2024.

Sd/-
Court Officer

Preeti
18.04.2024